

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-988/ND/2018**

**In the matter of:**

Naveen Malhotra

....**Applicant**

Vs.

Vishal Global Ltd.

....**Respondent**

**Under Section: 9 of IBC Code, 2016.**

**Order delivered on 10.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Shreya, Adv.  
For the Respondent : Mr. C. S. Gupta, Adv.

**ORDER**

Learned counsel for the respondent appears and undertakes to file Vakalatnama within one week alongwith the reply to the application, with the copy in advance to the other side and further states that he shall endeavour to settle the matter. For further consideration on 10.09.2018.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

